

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

CP(IB)-1829(MB)/2017

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.09.2018**

NAME OF THE PARTIES:

State Bank of India
v/s.
Uttam Galva Steels Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

ORDER

At request of the Petitioner's Counsel, list this matter on **01.11.2018**.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-

M.K. SHRAWAT
Member (Judicial)